Name of the Corporate Debtor: Vrone Energy Private Limited Date of commencement of Liquidation: 19th January, 2024 ; List of creditors as on: 19th March 2024;

Annexure-7

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in Rs)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
						NA										